

# HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU

(Hon'ble Chief Justice's Secretariat)

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## ORDER

**No. 318 of 2024/Psy**

**Dated: 15.03.2024**

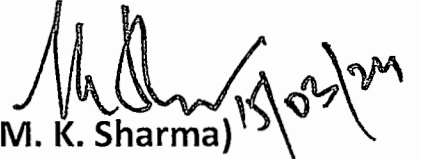
Consequent upon the promotion of Section Officers to the post of Chief Administrative Officer, the following transfers and postings of the Chief Administrative Officers are hereby made in the interest of administration:

S. No.	Name of the official	Present place of Posting	New place of posting
01.	Shri Sham Lal-II	Section Officer (Reader) in the Court of Addl. District & Session Judge, Udhampur	Chief Administrative Officer in the Court of PDJ, Kishtwar, against the available vacancy.
02.	Shri Shamsher Singh	Section Officer (Reader) in the Court of Addl. District & Session Judge, Udhampur, Jammu	Chief Administrative Officer in the Court of PDJ, Kulgam, against the available vacancy.

### Note

1. All the Presiding Officers are directed to ensure that transferres are relieved within 10 days from the date of issuance of this order. After the completion of 10 days the transferres shall be deemed to be relieved from their place of postings. Concerned Pr. District & Sessions Judges shall personally monitor the implementation of the order and report compliance.

**By Order of Hon'ble the Chief Justice.**

  
(M. K. Sharma) 15/03/24

Principal Secretary to,  
Hon'ble the Chief Justice

No.: 426-32/Psy-670 Dated: 15-03-2024

### Copy to the:-

01. Registrar General High Court of J&K and Ladakh, Jammu
02. Registrar Vigilance High Court of J&K and Ladakh, Jammu  
.....for information
03. Principal District & Sessions Judge, Jammu/Udhampur/Kishtwar
04. Addl. District & Sessions Judge, Jammu/Udhampur  
..... for information & necessary action
05. CPC, e-Court, High Court of J&K and Ladakh, Jammu for uploading the same in the High Court website.
06. In-Charge Librarian, High Court wing Jammu/Srinagar for keeping record.
07. Order Book.

  
Principal Secretary to,  
Hon'ble the Chief Justice